

BUSINESS ADVISORY COMMITTEE

(Seventeenth Lok Sabha)

TWENTY SIXTH REPORT

(Presented on 06.12.2021)

The Business Advisory Committee held a sitting on Thursday, the 2nd December, 2021.

2. The Committee recommended the allocation of time to the following items of business as shown against each:-

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|---|----------------|
| (1) The High Court and Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2021.

<i>(Consideration and passing)</i> | 4 Hours |
| (2) The Surrogacy(Regulation) Bill, 2019, <i>as passed by Lok Sabha and as reported by Select committee of Rajya Sabha and after it is passed by Rajya Sabha.</i>
<i>(Consideration and passing)</i> | 2 Hours |
| (3) Discussion and Voting on Second Batch of Supplementary Demands for the year 2021-22 and Introduction, Consideration and passing of the related Appropriation Bill. | 4 Hours |

NEW DELHI;
2nd December, 2021
Agrahayana 11, 1943 (Saka)

Om Birla
Chairperson,
Business Advisory Committee.